

20


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

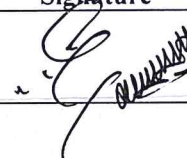
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.137/9/HDB/2017
NAME OF THE COMPANY	East Coast Energy Pvt Ltd
NAME OF THE PETITIONER(S)	P V N Raju , Krovvidi Srinivas, B Narasimha Rao & T Ramana Krishna Rao
NAME OF THE RESPONDENT(S)	East Coast Energy Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MAHESH CHAMARTY. K.V. SIVA PRASAD	ADV	9948352006.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B angarajya .	Manager	accounts@eastcoastenergy.in	

CP disposed of by separate orders.


Member (T)


Member (J)

bm